

MINUTES OF PRE-BID MEETING HELD ON 10 OCT 2019 AT 1100 HRS AT 3rd FLOOR, FDA BHAWAN, NEW DELHI FOR SELECTION OF SUITABLE CONTRACTOR FOR SUPPLY, INSTALLATION, TESTING AND COMMISSIONING OF IP BASED HD CCTV SURVEILLANCE SYSTEM AT FDA BUILDING PREMISES, NEW DELHI

An Open Tender Enquiry was floated on 04-10-2019 for selection of suitable contractor to carry out the work of supply, installation, testing and commissioning of IP based CCTV surveillance system. A pre bid meeting was held on 10th Oct, 2019 at 1100 hrs. The last date for submission of bids has been kept as 28th Oct, 2019 by 1300 hrs.

2. During the pre-bid meeting the under mentioned probable bidders' reps were present: -

- (i) Mr. Mayank Singh from M/s Cyber Soft Chandigarh
- (ii) Mr. Bhuvan Singh Gulati from CBC Gang
- (iii) Mr. Rupesh Dixit from M/s ANG India Limited
- (iv) Mr. Rakesh Harbola from M/s Unique Coporation
- (v) Mr. Harjeet Singh from M/s Turbo Consultancy Services (P) Ltd
- (vi) Mr. Jaspreet Singh from M/s Smart Enterprises
- (vii) Mr. Gurmeet Singh from M/s Guru Consultancy

3. The probable bidders raised various queries and made few suggestions in the Tender Document and also sought clarification wrt the BoQ as quantities of few items were not correctly mentioned in RFP. The points raised broadly are appended below for reference:-

S.No.	Observations	Clarification/Analysis in Detail
(i)	It was suggested by all that instead of using Bullet Fix Lens Camera (Item No.1) of the BoQ a Vari-Focal Motorised camera would be better option.	The site was visited by all to ascertain the actual and genuine requirement of cameras. It was clarified and considered appropriate that the suggestion would be considered being beneficial for the organisation subject to obtaining approval of CFA and BoQ specifications would be changed.
(ii)	It was mentioned that Network Video recorder be modified to 36 channel instead of 32 channel to keep provision for future additional requirement of more cameras.	This being practical and beneficial for FSSAI and thus the capacity may be revised to 36 channel.
(iii)	Layer 3 Lite Managed 8 port PoE Switch may be added as this would also be required.	It was discussed and considered that Layer 2 mangle 24 port switch may be added which was left unattended. The same will be added in the BoQ.
(iv)	CAT 6 Cable Qty is mentioned 30 RMtr only which is very low.	It was clarified that the actual qty is 1230 RMtr and will be modified. This would also be as per actual onsite requirement.

(v)	It was stated that Server Rack 6U with lock and key facility qty 06 numbers mentioned. It should be reduced to 05 numbers and 01 number rack with 22U capacity (larger size) be included to accommodate controlling units etc with scope of cooling to avoid heating.	It was stated that one more rack would be included with 22U capacity.
(vi)	LIU Fully Loaded Qty is to be increased to 06 Nos instead of 01 number mentioned in BoQ.	It was mentioned that qty will be increased as per requirement.
(vii)	It was further mentioned that the quantities of item no.13 and 14 viz 6 core single mode fiber cable Armoured is also need to be around 200 RMtr instead of 60 Rmtr mentioned keeping in view of the area coverage requirement. Further Fibre Patch Cord 6 Core Duplex Fiber Cable single mode qty mentioned is very high as his much would not be required. It may be kept 12 Nos with 1 Mtr each.	It was clarified that quantities would be revised as suggested. Specifications will also be added in BoQ.
(viii)	PVC Pipe 25MM quality viz Light, Medium or Premium not mentioned. This would create confusion while price quoting. Junction Box/Gang Box quantity also need to be revised to 23 Nos.	It was mentioned that PVC Pipe 25mm Medium with ISI mark is required and the same will be modified and Junction Box qty is to be kept as per number of cameras i.e. 23 Nos at present.
(ix)	Mr Gurmeet Singh from M/s Guru Consulting stated that Samsung/Honeywell make may also be included for CCTV Cameras.	It was discussed among all present and the make/specifications mentioned in RFP are the best in class and therefore no further makes may be included as it will also have an effect of supporting controlling units. Moreover, it was apprised by the reps that Samsung make is not firm as the brand is being transferred to some other group and later on spare parts could be challenge for the desired model. Hence, it was clarified to all that there will be no change in brands already mentioned in RFP.
(x)	The RF Range mentioned at page no.9 of RFP upto 30 Mtr may be mentioned as fixed 30 Mtr. Upto will give leverage of even lower range.	It was clarified that the same would be rectified accordingly.

4. There being no further point to discuss and it was mentioned that the above modifications would be made in BoQ/Price Bid Format with specifications and published on FSSAI's website and CPP Portal through corrigendum.

Sd/-
(Ravinder Kumar)
AD (GA)

Place : New Delhi